

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1393(ND)/2019

IN THE MATTER OF:

M/s Diamond Traexim Pvt. Ltd.

vs

M/s Victory Infraprojects Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

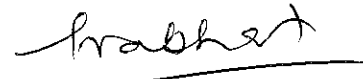
Order delivered on 03.07.2019

**For the Petitioner/Applicant
For the Corporate Debtor**

**: Abhishek Anand, Anant A Paugi, Tushar, Adv.
:**

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 31.07.2019
due to paucity of time.



**(Prabhat Kumar Sharma)
Court Officer**

Varinder Kumar